

## **Rejection of application for certificate of registration**

**December 8, 2000**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on December 6, 2000 the application for certificate of registration submitted by M/s. Bakliwal Trades & Commerce (P) Ltd., 9, India Exchange Place, 5th Floor, Room No.4, Calcutta-700 001, for carrying on the business of a Non-Banking Financial Institution.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

**P.V. Sadanandan**  
**Asstt. Manager**

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